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1959. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

- (a) the number of applications pending with department of Food and Supplies, Delhi Administration for issuing licences for ration shops and kerosene depots Zone-Wise;
- (b) the names and addresses of these applicants;
- (c) whether the Government propose to dispose of the pending applications within a time-frame; and
- (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The number of applications pending consideration, with Delhi Administration for issue of licences for ration shops and kerosene depots, zone-wise, is as under:

j	Fair Price shops	Keroseno depots
East Central Zone	60	77
South West Zone	68	33
North Rural Zone	Nil	22
and the second s		

- (b) Maintenance of names and addresses is done by Delhi Administration.
- (c) and (d) Delhi Administration has reported that while every effort is made to fill a vacancy within 90 days from the date it is notified, delay takes place, at times, on account of complaints and counter complaints of the bonafides of the applicants, which necessitates detailed field investigations.

Industrial units in Delhi

1960. SHRI KALKA DASS: Will the PRIME MINISTER be pleased to state:

(a) the number of industrial units in the Union Territory of Delhi;

- (b) the total number of workers working at present in these units; and
- (c) the number of industrial units which are complying with the Labour Laws?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIAN): (a) According to Delhi Administration the estimated number of industrial units in Delhi was 81,000 as on 31-3-90.

- (b) The number of workers working in the Industrial Units was 7.29 lacs (approx.) as on 31-3-90.
- (c) The number of Industrial Units registered under Factories Act 1948 was 5647 as on 31-12-90. All the Industrial Units who are registered under Factories Act are complying with the labour laws.

Cyclone Warning Centre at Bhubaneshwar

[English]

1961. DR. KARTIKESWAR PATRA: Will the PRIME MINISTER be pleased to state:

- (a) the action taken/proposed to be taken to modernise the infrastructure of the service facilities of the Cyclone Warning Centre at Bhubaneshwar;
- (b) whether the Government are contemplating to set-up a Cyclone Warning Directorate in Orissa for the Eastern Region particularly in view of it being the most Cyclone Prone State of the Country; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PEN-SIONS (SHRIMATI MARGARET ALVA): (a) The Cyclone Warning Centre, Bhubaneshwar has the requirfacilities for providing cyclone sings. These include radar and satellite reception facilities and adequate telecommunication links. In an to continuously effort update and modernise the Cyclone Warning Service facilities in Orissa, the Cyclone Detection Radar at Paradip has been replaced by a new high power cyclone detection radar.